

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 11

Dated Guwahati, the 6th February, 2024

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Lanusungkum Jamir, as Judge-in-charge, Administrative Department (JAD) of the Gauhati High Court, under Rule 4 of Chapter I, Gauhati High Court Rules to exercise the powers specified in the Gauhati High Court Rules.

By Order,


Sd/- S.K. Poddar
REGISTRAR GENERAL

Memo No.HC.III-40/2019/662-684 /G, Dated: 6th February, 2024

Copy to:

- 1) The Registrar (Vigilance/ Administration/ Judicial/ Establishment), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
- 5) The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 6) The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 7) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Guwahati.
- 8) The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
- 9) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 10) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 11) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 12) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 13) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 14) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 15) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 16) The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
- 17) The P.S. to Hon'ble Mr. /Mrs. Justice, _____, Gauhati High Court, Guwahati.
- 18) The Court Manager, Gauhati High Court, Guwahati.
- 19) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 20) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 21) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
- 22) The Chief Security Officer, Gauhati High Court, Guwahati.
- 23) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 24) Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.


REGISTRAR GENERAL


06/2/2024